

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 5098
TO BE ANSWERED ON 27.03.2018**

REVISION OF SCs LIST

5098. SHRI BAIJAYANT JAY PANDA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has revised the list of SCs across the country since 2014;
- (b) if so, the details thereof;
- (c) whether the Government considers the requests received from the States for inclusion of individuals from the State List of SCs in case of discrepancies;
- (d) if not, the reasons therefor; and
- (e) whether the Government plans to take steps to remove these discrepancies expeditiously and if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): State/ Union territory-wise and community-wise details of modifications made in the lists of Scheduled Castes since 2014 are given in the annexed statement.

(c) to (e): The Scheduled Castes are notified under the provisions of Article 341 of the Constitution of India. As per extant provisions only castes, races or tribes or parts of or groups within castes, races or tribes can only be specified as Scheduled Castes and not individuals

Statement referred in reply to Part (a) & (b) of the Unstarred Question No. 5098 for answer on 27.03.2018 by Shri Baijayant Jay Panda, M.P. regarding revision of SCs list.

State/Union territory –wise and community-wise details of modifications made in the lists of Scheduled Castes since 2014

States/ Union Territory	Community
(A) Inclusion	
1. Chhattisgarh	Sais, Sahis, Sarathi, Soot- Sarathi, Thanwar
2. Haryana	(1) Aheria, Aheri, Hari, Heri, Thori, Turi (2) Rai Sikh, (3) Kabirpanthi Julaha
3. Karnataka	Bovi(Non- Besta), Kalluvaddar, Mannuvaddar
4. Kerala	(1) Pulluvan, (2) Thachar(other than Carpenters), (3) Peruvannan
5. Madhya Pradesh	Dahiya
6. Odisha	(1) Amata, Amath(2) Bajia, (3) Jaggili , Jagli , (4) Buna Pano, (5) Rajak, Rajaka, (6) Adhuria Dom, Adhuria Domb, (7) Khatia, (8) Goudia Kela, (9) Kahdal, Khodal (10) Betra, (11) Sualgiri, Swalgiri
7. Tripura	(1) Chamar- Rohidas, Chamar- Ravidas, (2) Dhobi, (3) Jhalo-Malo
8. Dadra and Nagar Haveli	Rohit
(B) Exclusion	
1. Odisha	(1) Bariki, (2) Kummari
2. Sikkim	Majhi (Nepali)
(C) Removal of area restriction	
West Bengal	Chain